

and Supplies Deptt. Three F.I.Rs involving 5 persons were lodged for holding bogus cards/bogus units in their food cards during 1986 to 1988.

(c) and (d) No, Sir Generally, such names are added in the ration cards on the basis of documentary evidence produced by the card holders.

Linking Vayudoot with Pathankot and Jalandhar

677. PROF. NARAIN CHAND PARASHAR : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the proposal to link Pathankot and Jalandhar with Vayudoot service has not been implemented so far ;

(b) if so, the reasons and objections advanced in this regard alongwith the names of the departments/agencies concerned ;

(c) whether the objections have since been overcome ; and

(d) the likely date by which the stations would be linked by Vayudoot ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) to (d) Yes, Sir. It has not been possible to airlink Pathankot and Jalandhar with Vayudoot service for want of permission from the Ministry of Defence for Vayudoot operations to/from the IAF airfield at Pathankot. The service would be started as soon as permission is received from the Ministry of Defence and adequate aircraft capacity and other necessary infrastructure including suitable air-field for Jalandhar become available.

Demand by JEs of CPWD

678. PROF. NARAIN CHAND PARASHAR: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 27 July, 1987 to Unstarred Question No. 101 regarding strike and go-slow movement of C.P.W.D. employees and state :

(a) the decision of Government on the remaining demands out of those presented during the strike of Junior Engineers' Association, All India C.P.W.D. Mazdoor Union, All India CPWD Employees Union and CPWD Workers Union during the past two years ; and

(b) whether any of the demands is still pending settlement through negotiations and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) A consensus (as shown in Statement-I below) was arrived at between the Government and the Junior Engineers' Association on 20.8.87 on calling off their 37 days' strike by the Junior Engineers. A statement-II indicating the action taken on the demands mentioned in the consensus is given below.

A statement-III indicating the decision present position on the remaining demands of the All India CPWD Mazdoor Union, All India CPWD Employees Union and CPWD Mazdoor Union is given below.

(b) No.

Statement I

The various demands out forward by the Junior Engineers, C.P.W.D. and Horticulture Sectional Officer, in support of which they have been on strike since 14th July, 1987, were discussed by Secretary, Ministry of Urban Development and the Director General of Works with the representatives of the C.P.W.D. Junior Engineers Association along with those of Sectional Officers (Horticulture) Association and the two Members of Parliament, namely, Shri P.R. Kumaramangalam and Shri Harish Rawat. After discussion, a consensus with reference to their various demands was reached as noted therein below :

1. The Junior Engineers have been sanctioned two revised scales, namely, Rs. 1400-2300 (for 25% of the sanctioned strength of Junior Engineers) and Rs. 1640-2900 (for 75% of the sanctioned strength of Junior Engineers). II